COURT NO. 38

DIVISION BENCH-III

HON'BLE MR.JUSTICE YASHWANT VARMA

HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

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 $cmrajeev kumar. dhc@\,gov. in$ 

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
AFTER NO	AFTER NOTICE MISC. MATTERS					
	FAO(OS) (COMM)-41/2024 WITH FAO(OS) (COMM) 172/2023	AIR FORCE NAVAL HOUSING BOARD V/s UMAXE PROJECTS PVT LTD	YOGINDER HANDOO			
		OTHER DETAILS OF ADVOCATES:  'OGINDER HANDOO(MAIL@HANDOOANDHANDOO.COM)(9873189062)(PETITIONER)  AIR FORCE NAVAL HOUSING BOARD(DIRECTORGENERAL@AFNHB.ORG)()(PETITIONER)  JMAXE PROJECTS PVT LTD(UMAXE2007@GMAIL.COM)()(RESPONDENT)				

COURT NO. 42
DIVISION BENCH- IV
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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Meeting No. 1669 92 0249

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
AFTER NO	AFTER NOTICE MISC. MATTERS					
75	W.P.(C)-2689/2025	M/S ICONNECT INDIA V/s UNION OF INDIA & ORS.	PRADEEP JAIN			
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN, SAMBHAV JAIN(JAINGLOBUS@GMAIL.COM)(9899152568)(PETITIONER) UNION OF INDIA, CCGEN(UOIDHC@GMAIL.COM, CCGEN- DELHI@GOV.IN)(1123384193)(RESPONDENT)				

COURT NO. 30 HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST

IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952), COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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TEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
RESH M	ATTERS & APPLICATIONS			1
67	CRL.M.A. 8402/2025 In BAIL APPLN502/2025(Disposed off case)	MANOJ KUMAR V/s STATE NCT OF DELHI	SANJAY	
	OTHER DETAILS OF ADVOCATES: PARNAY ABHSIHEK(PARNAYABHSIHEK@GMAIL.COM)(7011981342)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDE			OTHER CASE FILED AGAINST SAME P.SFIR NO. :(SPECIAL BRANCH LODHI ROAD-172/2023) BAIL APPLN. 1322/2024 FILED BY ROHIT @ RAHL (DISPOSED ON: 2025-02-28) BAIL APPLN. 2174/2024 FILED BY MANOJ KUMAI (DISPOSED ON: 2024-06-28) BAIL APPLN. 2701/2024 FILED BY MANOJ KUMAI (DISPOSED ON: 2024-08-23) BAIL APPLN. 2699/2024 FILED BY MANOJ KUMAI (DISPOSED ON: 2024-08-23) BAIL APPLN. 3652/2024 FILED BY MANOJ KUMAI (DISPOSED ON: 2024-10-14) BAIL APPLN. 4116/2024 FILED BY MANOJ KUMAI (DISPOSED ON: 2024-11-13) P.SFIR NO.:(SPECIAL BRANCH LODHI ROAD-172/2023)
68	CRL.M.A. 8404/2025 In BAIL APPLN503/2025(Disposed off case)	MANOJ KUMAR V/s STATE NCT OF DELHI	SANJAY	
		PARNAY ABHISHEK(PARNAYABHSIHEK@GMAIL.COM)(7011981342)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJAY CHUAHAN(SANJAY278CHAUHAN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		BAIL APPLN. 2699/2024 FILED BY MANOJ KUMA (DISPOSED ON: 2024-08-23)
69	BAIL APPLN1105/2025 CRL.M.(BAIL) 588/2025	GURJIT SINGH V/s STATE OF NCT OF DELHI	SIDDHARTH YADAV	
		LEGDZU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.SFIR NO. :(N.C.B. R.K.PURAM-SC 255/2024) BAIL APPLN. 4268/2024 FILED BY VIKRAMJIT SINGH (DISPOSED ON: 2025-01-14)
				P.SFIR NO. :(N.C.B. R.K.PURAM-SC 255/2024)

COURT NO. 07 HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID: 2528 229 8537

NOTE: "IN ALL 498 – A PETITIONS WHEREIN QUASHING IS SOUGHT ON THE BASIS OF SETTLEMENT, ONLY HUSBAND IS REQUIRED TO APPEAR PHYSICALLY IN COURT AND OTHER RELATIVES CAN JOIN THROUGH VC."

NOTE: ALL COUNSEL FOR THE PARTIES, LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR:-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
AFTER NO	AFTER NOTICE MISC. MATTERS					
58	W.P.(C)-17769/2024 CM APPL. 75581/2024	ATS INFRASTRUCTURE PVT LTD AND ANR V/s RASBEHARI TRADERS	KARTIK NAYAR, UNUM LAW			
		G DALMIA(GDALMIA@DALMIA.COM,	KRISH KALRA(SECRETARY@KNLEGAL.IN)(9810426989)(PETITIONER) G DALMIA(GDALMIA@DALMIA.COM, GDALMIA@LANDMARKHOLDINGS.IN)(0)(RESPONDENT)			

# COURT NO. 24 HON'BLE MR. JUSTICE ANISH DAYAL

- 1. MENTIONING OF MATTERS WILL BE AT 10:30 A.M. AND 02:15 P.M. ONLY (PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY).
- 2. AFTER THE SUPPLEMENTARY LIST, MATTERS RELATING TO CUSTODY (BAIL, SUSPENSION OF SENTENCE, PAROLE, FURLOUGH) IN THE ADVANCE LIST WILL BE TAKEN UP ON PRIORITY.
- 3. MATTERS FOR QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION)WILL BE TAKEN UP AT 02.30PM (PRESENCE OF BOTH PARTIES IS NECESSARY).
- 4. ALL COUNSELS ARE REQUESTED TO FILE DOCUMENTS/JUDGMENTS IN THE REGISTRY WHICH ARE HANDED OVER DURING ARGUMENTS IN COURT, IF NOT FILED PREVIOUSLY.
- 5. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

## cmatishgoel@gmail.com

6. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINKhttps://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRCtHY/edit?pli=1

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.

7. CLICK HERE TO JOIN VC <a href="https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12">https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12</a>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
FRESH M	FRESH MATTERS & APPLICATIONS					
129	CONT.CAS(C)-205/2025 CM APPL. 8053/2025	ANU MEHTA V/s SH DHARMENDRA & ANR.	ANU MEHTA			
		OTHER DETAILS OF ADVOCATES: ANU MEHTA (ADVOCATESARBITERS@GMAIL.COM)(9811735522)(PETITIONER) COMMTPT(COMMTPT@NIC.IN)(0)(RESPONDENT)				

HIGH COURT OF DELHI 20.03.2025.

REGISTRAR(LISTING)